

National Company Law Tribunal

Allahabad Bench

CP NO. 34/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: Bee Kay Precision India Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 271/272 of the Companies Act of 2013

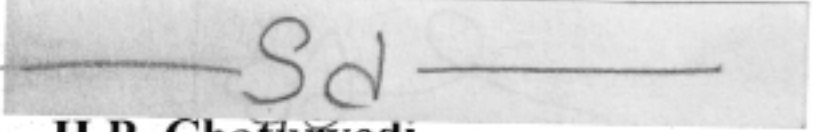
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| 1. | M. K. BAGRI | OL And | RDC and OL And | |
| 2. | | | | |

CP No. 34/ALD/2017

None for the petitioner. Shri M.K.Bagri, learned OL for the office of R.D and Central Govt. He points out that the requisite information in respect of the present matter can be provided by the office of the RoC, Kanpur and the office of R.D is having no direct concern with such nature of petition. As, since, today there is no representation from petitioner. In fact, the petitioner is not appearing in this court since many occasions and is absent on 6.10.2017, 7.11.2017 and today. Therefore, the present case is liable to be dismissed in default and for want of prosecution. Hence, the same is dismissed.

Date: 29/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)